## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

•

**PETITION NUMBER** 

: TCP/222/2016

NAME OF THE PETITIONER(S)

: S. Ramesh

NAME OF THE RESPONDENT(S)

: The South Travancore Hindu College Association & 2 others

**UNDER SECTION** 

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A R. ANAND KUMAR

PF7, TIONER

For. K. P. 1

2. R. Tegapiya for S. Senthil Respondents 1 to 3

for Respondents !

## **ORDER**

Counsel for petitioner present and reported ready for submissions. Proxy representing the counsel for respondents present and prayed time as the senior counsel could not attend the Tribunal as he is unwell. At request time extended for making submissions by both the counsel. Put up on 20.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)